

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
 FROM 13-06-2022 TO 17-06-2022

S. NO.	APPEAL NO.	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		<u>FINAL ORDER NO.</u>		
1	ST/50240/2016	F.O/50476/2022	8/6/2022	14/06/2022
2	C/50712/2019	F.O/50480/2022	8/6/2022	14/06/2022
3	C/50175/2020	F.O/50482/2022	8/6/2022	14/06/2022
4	C/50174/2020	F.O/50483/2022	8/6/2022	14/06/2022
5	C/50177/2020	F.O/50485/2022	8/6/2022	14/06/2022
6	C/50176/2020	F.O/50486/2022	8/6/2022	14/06/2022
7	ST/50445/2016	F.O/50500/2022	10/6/2022	15/06/2022
8	ST/50753/2017	F.O/50502/2022	10/6/2022	15/06/2022
9	C/51378/2019	F.O/50505/2022	10/6/2022	15/06/2022
10	ST/53149/2016	F.O/50506/2022	13/06/2022	15/06/2022
11	ST/50345/2016	F.O/50508/2022	13/06/2022	15/06/2022
12	ST/52708/2016	F.O/50509/2022	13/06/2022	15/06/2022
13	ST/50626/2017	F.O/50516/2022	15/06/2022	16/06/2022
14	ST/51259/2017	F.O/50517/2022	15/06/2022	16/06/2022
		<u>MISC ORDER NO.</u>		
1	ST/50300/2021	M.O/50193/2022	8/6/2022	14/06/2022
2	C/51172/2020	M.O/50228/2022	8/6/2022	14/06/2022
3	C/50484/2021	M.O/50229/2022	8/6/2022	14/06/2022
4	C/50727/2021	M.O/50230/2022	8/6/2022	14/06/2022
5	C/51162/2022	M.O/50231/2022	8/6/2022	14/06/2022
6	C/51265/2020	M.O/50232-50233/2022	8/6/2022	14/06/2022
7	C/51012/2019	M.O/50234/2022	8/6/2022	14/06/2022
8	ST/51408/2017	M.O/50244/2022	8/6/2022	14/06/2022
9	ST/55634/2014	M.O/50255/2022	8/6/2022	14/06/2022
10	ST/50080/2019	M.O/50260/2022	8/6/2022	14/06/2022
11	ST/51336/2019	M.O/50261/2022	8/6/2022	14/06/2022
12	C/50218/2020	M.O/50262/2022	8/6/2022	14/06/2022
13	C/50619/2021	M.O/50263/2022	8/6/2022	14/06/2022
14	ST/50826/2021	M.O/50264/2022	8/6/2022	14/06/2022
15	ST/50023/2020 & ST/52682/2019	M.O/50265-50268/2022	8/6/2022	14/06/2022
16	C/51022/2020	M.O/50270/2022	10/6/2022	15/06/2022
17	ST/56290 TO 56293/2013	M.O/50273-50276/2022	9/6/2022	14/06/2022
18	C/51023/2020	M.O/50277/2022	10/6/2022	15/06/2022
19	C/50828/2021	M.O/50278/2022	10/6/2022	15/06/2022
20	C/50795-50796/2020	M.O/50279-50280/2022	10/6/2022	15/06/2022
21	ST/51282/2015	M.O/50281/2022	9/6/2022	14/06/2022
22	ST/50379/2021	M.O/50282/2022	10/6/2022	15/06/2022
23	C/50881/2021	M.O/50283/2022	10/6/2022	15/06/2022
24	ST/52875/2019	M.O/50284-50285/2022	13/06/2022	15/06/2022
25	C/50378/2021	M.O/50286/2022	14/06/2022	15/06/2022
26	ST/50794/2020 & ST/50854/2020	M.O/50287-50288/2022	13/06/2022	15/06/2022
27	C/567/2011	M.O/50289/2022	14/06/2022	15/06/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

[Handwritten Signature]
 20.6.22

DEPUTY REGISTRAR